

ITEM NO.10

Court 6 (Video Conferencing)

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Writ Petition(s)(Civil) No(s). 564/2021

RISHABH JAIN & ANR.

Petitioner(s)

VERSUS

UNION OF INDIA & ANR.

Respondent(s)

(IA No.62796/2021-EXEMPTION FROM FILING AFFIDAVIT )

Date : 23-07-2021 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE L. NAGESWARA RAO  
HON'BLE MR. JUSTICE HRISHIKESH ROY

For Petitioner(s) Mr. Tanvir Ahmed Mir, Adv.  
Mr. Mohit Paul, AoR.  
Mr. Kartik Venu, Adv.  
Ms. Sunaina Phul, Adv.

Petitioners-in-Person:  
Mr. Rishabh Jain, Adv.  
Mr. Chetan Bhardwaj, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following  
O R D E R

List along with Civil Appeal No.8588 of 2019  
titled 'Rojer Mathew vs. South Indian Bank Ltd. &  
Ors.'.

(Geeta Ahuja)  
Court Master

(Anand Prakash)  
Court Master